

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 381.  
TO BE ANSWERED ON FRIDAY, THE 09<sup>TH</sup> DECEMBER, 2022.**

**SHARE OF e-COMMERCE MARKET IN GDP**

**381. SMT. PRIYANKA CHATURVEDI:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether the Ministry has any data collated and maintained regarding share of e-Commerce market in GDP and direct and indirect employment generated by e-Commerce sector;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether DPIIT has taken any steps to enable mandatory registration of e-Commerce companies; and
- (d) if so, the details thereof, if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a) & (b):** The Ministry does not collate or maintain data regarding share of e-commerce market in GDP or employment generated by the Sector.
- (c) & (d):** Section 24(x) of The Central Goods and Services Tax Act, 2017 mandates every e-commerce operator to register under the Act.

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